## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 35(ND)/2011 CA NO.

CORAM:

S.NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.08,2016

NAME OF THE COMPANY:

NAME

Theolia S.A.

V/s.

M/s. Theolia Wind Power Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

REPRESENTATION Ms Kudrat Dev, Adv [ Pelitioner Company]

SIGNATURE

ABHAY PRATAP SINGH, ADV [RESPONDENT]

DESIGNATION

## Order

The matter has been transferred from Court No. 2. It has been put up for proper orders.

List on 02.09.2016

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> (S.K. MOHAPATRA) MEMBER (T)

4th August, 2016 (P.K. SUD)